

ITEM NO.101

COURT NO.11

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 5244/2024

MAHADEV & ORS.

Appellant(s)

VERSUS

ASRABAI & ORS.

Respondent(s)

([AS FIRST ITEM])

Date : 23-10-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s) Mr. R. Basant, Sr. Adv.
Mr. Ankur Mittal, AOR
Mr. Ashish Gajwani, Adv.

For Respondent(s) Mr. Uday B. Dube, Sr. Adv.
Mr. Abhinav K. Mutyalwar, Adv.
Mr. Siddharth Gautam, Adv.
Mr. Sachin Singh, Adv.
Mr. Ananya Thapliyal, Adv.
Mr. Preetraj R. Dhok, Adv.
Mr. K. Rajeev, AOR
Ms. Anagha S. Desai, AOR

Mr. Shreeyash U. Lalit, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR

UPON hearing the counsel the Court made the following
O R D E R

Part heard.

List the matter tomorrow i.e. 24-10-2024.

(CHANDRESH)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)